

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 4th December, 2015

No.HC.VII-100(Pt.-IV)/2010/5521/A.### Shri P.J. Saikia, the then Member Secretary, Assam State Legal Services Authority, Guwahati (now Member, MACT No. 2, Kamrup, Guwahati), is **exempted** from attending the Prog. No. 961 : "**Colloquium for Legal Aid Functionaries in Judicial System**", scheduled to be held at NJA, Bhopal from **14.12.2015 to 16.12.2015**.

Further, Shri Mridul Kr. Saikia, Deputy Secretary, Assam State Legal Services Authority, Guwahati is **nominated** to attend the aforesaid programme in place of Shri P.J. Saikia.

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. **HC.VII-100 (Pt.-IV)/2010/5522 - 5534/A** dated **04.12.2015**

Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action (in reference to the letter No. HC.VII-100(Pt.-IV)/2010/4459 – 4487/A, dated 28.09.2015
The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He will be entitled to T.A. & D.A. as admissible under the Rules.
3. The Director in-charge, National Judicial Academy, Bhopal.
4. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. Shri P.J. Saikia, Member, MACT No. 2, Kamrup, Guwahati
7. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
8. Shri Mridul Kr. Saikia, Deputy Secretary, Assam State Legal Services Authority, Guwahati

The nominated participant above is requested to furnish his full name, designation, postal address including official and residential address, telephone numbers, fax and e-mail, etc. to the Registrar, NJA, Bhopal directly for convenience (NJA Fax No. 0755-2696904, e-mail: liaisonoffice@nja.gov.in, website: www.nja.gov.in). He is requested to intimate his travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) to enable the Academy to provide transport facility from the airport / railway station. He is also requested to deposit one-time Registration Fees (Rs.1000/-) and boarding and lodging charges (Rs.450/- per day per participant). **PARTICIPANT IS REQUESTED NOT**

TO BRING WITH HIM / HER SPOUSE AND CHILDREN AS THE NJA DOES NOT HAVE FACILITIES FOR TAKING CARE OF FAMILY OF NOMINATED JUDGE / OFFICERS AND ALSO LIMITED ROOMS ARE AVAILABLE FOR PARALLEL TRAINING PROGRAMMES AT THE ACADEMY. Nominated participant is also requested to obtain the details of Joining Instructions from the NJA website. The nominated participant will inform the Hon'ble High Court about his departure for NJA Programme and rejoining to normal duty after completion of the Programme alongwith a report indicating the subjects on which he/she has undergone training, with a brief note thereon.

He is to mention in the report about the suggestions and ideas generated in the respective programme that can be effectively used in his respective State/Court and how this can be achieved and what are the drawbacks that he feels exist in his State or Court and how these can be remedied, on the basis of the inputs received in the respective programme.

The nominated participant is also requested to carry his officially allotted Laptop with him while attending the programme.

9. The Administrative Officer, Judicial Academy, Assam.
10. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of Gauhati High Court immediately.*
11. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
12. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
13. The CA to Registrar General, Gauhati High Court, Guwahati.
14. Office File.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM